

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:776
ANSWERED ON:27.11.2014
PPP IN COAL SECTOR
Subbareddy Shri Yerram Venkata

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to introduce Public-Private Partnerships (PPPs) in coal sector;
- (b) if so, the details thereof;
- (c) the steps being taken by the Government to keep balance in PPPs;
- (d) whether it would be a Joint Venture or sub-contract model; and
- (e) the details thereof?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRIPYUSH GOYAL)

(a) to (e): The Board of CIL has recently finalized a Model Contract Agreement for mining of coal in the various mines of CIL. The mine operator shall be responsible for development & operation of the coal mine, construction of infrastructure facilities etc. However, the responsibility of acquisition of land, obtaining statutory clearances etc shall be with CIL/subsidiary companies. The mine operator shall also be responsible for taking physical possession of land but compensation for land & Resettlement and Rehabilitation (R&R) shall be paid by CIL as per its approved R&R policy. The model does not envisage formation of joint ventures.